

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4909
ANSWERED ON:20.12.2002
AMENDMENTS IN DISABILITY ACT, 1995
PUTTASWAMY GOWDA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any proposal to amend Persons with Disability (Equal opportunities, protection of rights and full participation) Act, 1995 is pending with the Government for the last three years; and

(b) if so, the time by which it is likely to be amended?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a) & (b) There is a proposal to amend Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. No specific time limit can be given for amendment of the Act.